

made in the Aligarh Muslim University (Amendment) Act, 1972. This work is likely to be completed during 1973-74.

#### Development of Calcutta Port

39. SHRI RAM PRAKASH :

SHRI MUHAMMED KHUDA  
BUKHSB :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Calcutta port has been completely neglected for the last 10 years;

(b) whether the Calcutta port workers have no load to handle and remain idle for most of the time ; and

(c) if so, the causes thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR):

(a) No.

(b) and (c) . It is a fact that due to decline in traffic, Calcutta Port has not been able to find work for about one third of its labour strength, during the last few years.

#### Loss incurred by National seeds Corporation

40. SHRI RAM PRAKASH :

SHRI MUHAMMED KHUDA  
BUKHSB :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the National Seeds Corporation has been incurring heavy losses during the last few years and

(b) if the so, reasons therefor and the steps Government propose to take to wipe out the loss ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNA-SAHEB P. SHINDE) : (a) No Sir. The National Seeds Corporation has been making profits during the last five years, except for a loss of Rs. 25.05 lakhs in 1968-69.

(b) The loss in 1968-69 was due to several reasons like general recession in seed industry, change in marketing pattern,

inadequate market intelligence in seed industry and natural calamities. The Corporation has taken necessary steps to overcome the losses, which include rationalisation and diversification of production programmes based upon their own assessment and creating country-wise marketing and distribution net work.

#### House Building Societies Registered in Delhi under group housing scheme

41. SHRI RAM PRAKASH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number and names of House Building Societies registered in Delhi under Group Housing Scheme ; and

(b) the names of Group Housing Societies eligible for the allotment of land in Delhi in the first lot and the priorities allotted to these Societies ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) 130. Statement is laid on the Table of the House. [Placed in library. See No. LT 3185/72]. There are also 34 more Societies which were registered before May, 1961. They have been given the option to opt for allotment of land on Group Housing basis.

(b) The following Six Societies :—

1. Tara Cooperative House Building Society ;
2. Navketan Cooperative House Building Society ;
3. Kalkaji Best Friends Cooperative House Building Society ;
4. Press Association Cooperative House Building Society ;
5. Business and Professional Women Cooperative Group House Building Society ; and
6. Yamuna Cooperative House Building Society.

are being allotted land, in view of the earlier commitments made with them in the